

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(12)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 18/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/200/ (IB)/2017  
NAME OF THE PETITIONER(S) : PIDILITE INDUSTRIES LTD  
NAME OF THE RESPONDENT(S) : SARAWATHI UDYOG INDIA LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

A. N. S. K. S. K.	Counsel for petitioner	A. N. S. K. S. K.
V. S. S. S. S. S.	Counsel for Respondent	V. S. S. S. S. S.

**ORDER**

Counsel representing both the parties are present and stated that the matter is settled between the parties. They prayed time for filing the joint memo of compromise. Time extended at their request. Put up on 25.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy  
Member (Judicial)

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